

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCIVIL APPEAL Diary No(s). 53874/2023

[Arising out of impugned judgment and order dated 10-12-2021 in OA No. 285/2017 passed by the Armed Forces Tribunal, Regional Bench, Kochi]

JAYASHREE Y JOGI

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No.146257/2024-CONDONATION OF DELAY IN FILING and IA No.146260/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 24-04-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Siddharth Sangal, AOR  
Ms. Richa Mishra, Adv.  
Ms. Harshita Agrawal, Adv.  
Ms. Muskan Mangla, Adv.

For Respondent(s) :Mr. K M Nataraj, A.S.G.  
Mr. Shailesh Madiyal, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. S S Rebello, Adv.  
Mr. Debashish Bharukha, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Prasenjeet Mohapatra, Adv.  
Mr. Anuj Srinivas Udupa, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list on 07.08.2025.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR